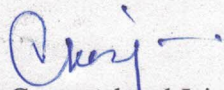


SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
Shree Vinayak Foods and Fabrics Private Limited (In Liquidation)

1.	Name Of Corporate Debtor	Shree Vinayak Foods and Fabrics Private Limited
2.	Date Of Incorporation Of Corporate Debtor	28 th December, 1988
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar Of Companies, Gujarat, India Under The Companies Act, 1956
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U51101GJ1988PTC011688
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	3043 3044 Phase III GIDC Estate, Chhatral, Gandhinagar, Gujarat-382729 IN
6.	Date Of Closure Of Insolvency Resolution Process	18 th November, 2018
7.	Liquidation Commencement Date Of Corporate Debtor	23 rd October, 2019
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Vikash Gautamchand Jain Reg. No- IBBI/IPA-001/IP-P00354/2017-18/10612
9.	Address and Email of the Liquidator, as Registered with the Board	204, Wall Street-1, Opp. Orient Club, Nr. Gujarat College, Ellisbridge, Ahmedabad-380006 Email – ca.vikasjain1@icai.org
10.	Address and Email to be used for correspondence with the Liquidator	As stated in sr.no. 9 above
11.	Last Date For Submission Of Claims	22 nd November, 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Shree Vinayak Foods and Fabrics Private Limited on 23rd October, 2019. The stakeholders of Shree Vinayak Foods and Fabrics Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 22nd November, 2019, to the liquidator at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 27-10-2019
Place: Ahmedabad


CA Vikash Gautamchand Jain
Liquidator for Shree Vinayak Foods and Fabrics Private Limited
Reg. No. IBBI/IPA-001/IP-P00354/2017-18/10612